

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/1094(CHE)/2023
PETITION NUMBER : CP(IB)/12(CHE)/2022
NAME OF THE PETITIONER : Aneetha Subramaniam (RP) of
M/s. SR Marine Foods Pvt Ltd
NAME OF THE RESPONDENT(S) : Spatial Real Estate Ventures Pvt Ltd
& 2 others
UNDER SECTION : Sec 66 of IBC, 2016

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana for the Applicant. Ld. Liquidator Mr. Vinodh is present in person. Ld. Counsel Mr. Vijay Vigneshwar for the Respondents.

In this case Liquidator has filed a memo vide Diary No.1866 dated 15.04.2024 to withdraw the present Application as the Liquidator has gone through the documents of the 1st Respondent and accepted the claim of the 1st Respondent to the tune of Rs.10,70,24,658/- and has maintained the 1st Respondent as an unsecured financial creditor. Also the 1st Respondent has handed over all the original title deeds pertaining to the immoveable properties of the Corporate Debtor. Therefore the Liquidator has filed memo for the withdrawal of the Application IA(IBC)/1094(CHE)/2023.

Therefore IA(IBC)/1094(CHE)/2023 is dismissed as withdrawn.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk